

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 719/TT/2025

Subject : Petition for truing-up of the capital cost for the period from 1.4.2019 to 31.3.2024 and determination of the transmission tariff for the period from 1.4.2024 to 31.3.2029 for the Transmission System constructed, maintained and operated by Torrent Power Grid Limited vide License No. 2/Transmission/CERC dated 16.5.2007.

Petitioner : Torrent Power Grid Limited (TPGL)

Respondents : Torrent Power Limited (TPL) & 10 Others

Date of Hearing : **18.6.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Mihir Thakkar, TPGL
Shri Ravindra Jhadav, TPGL

Record of Proceedings

The matter was heard through a virtual hearing.

2. At the outset, the Petitioner's representative requested time to file a rejoinder to the reply of MPPMCL.
3. After the hearing, the Commission acceded to the Petitioner's request and further directed the Respondents (other than MPPMCL) to file their replies/written submissions, if any, within two (2) weeks, with an advance copy to the Petitioner, who may file its rejoinder (including the rejoinder to the MPPMCL's reply)/ written submissions, if any, within a week, thereafter.
4. The Commission further directed the Petitioner to furnish the following information on an affidavit within two (2) weeks:
 - (i) Details of the rate of interest claimed in Form-9C during the 2019-24 tariff period, along with the supporting documents highlighting such rate of interest (loan agreement, etc.).
 - (ii) Soft Copy (MS Excel) of the correct tariff forms for the 2019-24 tariff period.



- (iii) Clarification for claiming different element-wise capital cost as on 1.4.2019 vis-à-vis capital cost as on 31.3.2019 approved by the Commission vide order dated 3.9.2021 in Petition No. 383/TT/2019.
 - (iv) Liability flow statement with respect to the ACE claimed for the 2019-24 and 2024-29 tariff periods.
 - (v) Whether OPGW is a part of the original scope of work? If yes, submit the supporting documents.
5. The Petition will be listed for hearing on **23.7.2026**.

By order of the Commission

**Sd/-
(T. D. Pant)
Joint Chief (Law)**

